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PART III-Acts of the West Bengal Legislature.

GOVERNMENT OF WEST BENGAL

LAW DEPARTMENT

Legislative

NOTIFICATION

No. 473-L.—30th March, 2007.—The following Act of the West Bengal Legislature, having been assented to by the Governor, is hereby published for general information:—

West Bengal Act II of 2007

THE WEST BENGAL APPROPRIATION ACT, 2007.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Kolkata Gazette, Extraordinary, of the 30th March, 2007.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 2007.

Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 2007;

It is hereby enacted in the Fifty-eighth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Appropriation Act, 2007.

The West Bengal Appropriation Act, 2007.

(Sections 2, 3.)

Issue of Rs. 1861,66,11,000 out of the Consolidated Fund of West Bengal for the year 2006-2007.

2. From and out of the Consolidated Fund of West Bengal, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees one thousand eight hundred sixty-one crore sixty-six lakh and eleven thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 2007, in respect of the services and purposés specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 2007.

The West Bengal Appropriation Act, 2007.

SCHEDULE.

[See sections 2 and 3.]

1	2		3	
Demand		Sums not exceeding		
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT A—General Services (a) Organs of State			
1 Serial 2 3	2011—State Legislatures 2012—Governor 2013—Council of Ministers	54,66,000 8,51,000	37,22,000 	54,66,000 37,22,000 8,51,000
ſ	REVENUE ACCOUNT C—Economic Services (a) Agriculture and Allied Services 2401—Crop Husbandry	24,83,08,000		24,83,08,000
5	2415—Agricultural Research and Education Capital Expenditure Outside the Revenue Account C—Capital Account of Economic Services	3,90,25,000		3,90,25,000
	(a) Capital Account of Agriculture and Allied Activities			
	4401—Capital Outlay on Crop Husbandry	2,20,00,000		2,20,00,000
<u> </u>	Total	30,93,33,000		30,93,33,000
	REVENUE ACCOUNT B—Social Services (e) Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes			
7	2225—Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. Capital Expenditure Outside the Revenue Account B—Capital Account of Social Services (e) Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	18,33,86,000		18,33,86,000
	4225—Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	6,72,32,000		6,72,32,000
	Total	25,06,18,000		25,06,18,000

1	2		3	
Demand		Sums not exceeding		
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(c) Special Areas Programmes			
Γ	2551—Hill Areas	16,85,000		16,85,000
10 to	(f) Industry and Minerals			
	2852—Industries	60,53,32,000		60,53,32,000
	2853—Non-Ferrous Mining and Metallurgical Industries	25,14,53,000		25,14,53,000
9	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(f) Capital Account of Industry and Minerals			
	4885—Other Capital Outlay on Industries and Minerals	12,98,20,000		12,98,20,000
_	Total	98,82,90,000		98,82,90,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(f) Industry and Minerals			
ſ	2851—Village and Small Industries	8,06,03,000		8,06,03,000
	Capital Expenditure Outside the Revenue Account			
11	C—Capital Account of Economic Services			
. 3	(f) Capital Account of Industry and Minerals			
	4851—Capital Outlay on Village and Small Industries	5,51,64,000		5,51,64,000
	F—Loans and Advances			2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2
	6860—Loans for Consumer Industries	2,20,81,000		2,20,81,000
	Total	15,78,48,000		15,78,48,000

1	2	3		
Demand		Sı	ums not exceeding	5
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C-Economic Services			
	(a) Agriculture and Allied Services			
ſ	2401—Crop Husbandry	21,59,000		21,59.000
	(b) Rural Development			
	2505—Rural Employment	2,49,00,000		2,49,00,000
	(c) Special Areas Programmes			
12	2575—Other Special Areas Programmes	61,30,05,000		61,30,05,000
	(j) General Economic Services			
	3451—Secretariat—Economic Services	1,46,000		1,46,000
	3454—Census, Surveys and Statistics	83,34,000		83,34,000
Ĺ	Total	64,85,44,000		64,85,44,000
	REVENUE ACCOUNT			
	B—Social Services			
	(a) Education, Sports, Art and Culture			
13	2202—General Education	25,71,16,000		25,71,16,000
	Capital Expenditure Outside the Revenue Account			
	B—Capital Account of Social Services			
	(a) Education, Sports, Art and Culture			
14	4202—Capital Outlay on Education, Sports, Art and Culture.	35,00,000		35,00,000
15	4202—Capital Outlay on Education, Sports, Art and Culture.	1,00,00,000		1,00,00,00
	REVENUE ACCOUNT			
	B—Social Services			
	(c) Water Supply, Sanitation, Housing and Urban Development			
16	2215—Water Supply and Sanitation	23,75,000		23,75,000

1	2	3		
Demand		Sums not exceeding		
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(b) Fiscal Services (iii) Collection of Taxes on Commodities and Services			
	2039—State Excise	1,20,81,000		1,20,81,000
17	(d) Administrative Services 2052—Secretariat—General Services	3,49,000		3,49,000
	Total	1,24,30,000		1,24,30,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(f) Capital Account of Industry and Minerals			
ſ	4885—Other Capital Outlay on Industries and Minerals	31,91,00,000		31,91,00,000
18	E—Public Debt			
	6003—Internal Debt of the State Government		354,51,17.000	354,51,17,000
	Total	31,91,00,000	354,51,17,000	386,42,17,000
	REVENUE ACCOUNT			
	A—General Services			
i	(d) Administrative Services			
10	2052—Secretariat—General Services	9,43,000		9,43,000
19	2070—Other Administrative Services	92,60,000	••	92,60,000
	Total	1,02,03,000		1,02,03,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) Agriculture and Allied Services			
	2405—Fisheries	8,26,63,000		8,26,63,000
	(b) Rural Development			
20	2515—Other Rural Development Programmes	51,61,000		51,61,000
20	(j) General Economic Services	1.24.000		1.04.000
	3451—Secretariat—Economic Services E—Public Debt	1,24,000		1,24,000
	6003—Internal Debt of the State Government		2,02,00,000	2,02,00,000
	Total	8,79,48,000	2,02,00,000	10,81,48,000
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1	2		3			
Demand Number/	Services and purposes.		Sums not exceeding			
Serial Number.			Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.	
			Rs.	Rs.	Rs.	
	Capital Expenditure Outside the Revenue Acco	unt				
	C—Capital Account of Economic Services					
22	(f) Capital Account of Industry and Mineral	S	2 00 00 000			
22	4860—Capital Outlay on Consumer Industries		3,00,00,000	• •	3,00,00,000	
٠	REVENUE ACCOUNT					
	C-Economic Services					
	(a) Agriculture and Allied Services					
23	2406—Forestry and Wild Life		3,28,48,000		3,28,48,000	
	REVENUE ACCOUNT					
	B—Social Services					
	(b) Health and Family Welfare					
24	2210—Medical and Public Health			1,05,000	1,05,000	
	REVENUE ACCOUNT					
	A—General Services					
	(d) Administrative Services					
Γ	2059—Public Works		108,18,74,000		108,18,74,000	
	B—Social Services					
	(h) Others					
	2250—Other Social Services		15,08,000		15,08,000	
	C-Economic Services					
	(g) Transport					
25	3054—Roads and Bridges	٠.	12,29,18,000		12,29,18,000	
	Capital Expenditure Outside the Revenue Account		:			
	A—Capital Account of General Services					
	4059—Capital Outlay on Public Works			7,49,000	7,49.000	
	C—Capital Account of Economic Services					
	(g) Capital Account of Transport					
	5054—Capital Outlay on Roads and Bridges			75,96,000	75,96,000	
	Total		120,63,00,000	83,45,000	121,46,45,000	

1	2			3		
Demand	Services and purposes.		Sums not exceeding			
Number/ Serial Number.			Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
			Rs.	Rs.	Rs.	
	REVENUE ACCOUNT					
	C—Economic Services					
	(c) Special Areas Programmes					
Γ	2551—Hill Areas		7,32,38,000		7,32,38,000	
26	(j) General Economic Services					
	3451—Secretariat—Economic Services		5,99,000		5,99,000	
	Total		7,38,37,000		7,38,37,000	
	REVENUE ACCOUNT					
	A—General Services					
	(a) Organs of State					
	2015—Elections		26,01,78,000		26,01,78,000	
	(d) Administrative Services					
	2055—Police		88,31,46,000	6,58,000	88,38,04,000	
	2070—Other Administrative Services		12,82,64,000		12,82,64,000	
	C—Economic Services					
	(c) Special Areas Programmes				2 20 75 000	
27	2575—Other Special Areas Programmes		3,30,75,000	• •	3,30,75,000	
	Capital Expenditure Outside the Revenue Account					
	C—Capital Account of Economic Services					
	(c) Capital Account of Special Areas Programme					
	4575—Capital Outlay on Other Special Areas Programme.		18,59,36,000		18,59,36,000	
L	Total		149,05,99,000	6,58,000	149,12,57,000	
		• •	,,			
	Capital Expenditure Outside the Revenue Account					
	B—Capital Account of Social Services					
	(c) Water Supply, Sanitation, Housing and Urb Development	an				
28	4216—Capital Outlay on Housing		31,20,000		31,20,000	

1	2		3	
Demand		Sums not exceeding		
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social Services		·	
	(a) Education, Sports, Art and Culture			
ſ	2205—Art and Culture	4,21,89,000		4,21,89,000
	(d) Information and Broadcasting			
	2220—Information and Publicity	7,15,80,000		7,15,80,000
30	(h) Others			
	2250—Other Social Services	5,78,000		5,78,000
	2251—Secretariat—Social Services	28,26,000	, ,	28,26,000
	Total	11,71,73,000		11,71,73,000
	REVENUE ACCOUNT			
	B—Social Services			
	(h) Others			
ſ	2250—Other Social Services	11,00,000		11,00,000
	C-Economic Services			
	(c) Special Areas Programme			
	2700—Major Irrigation	7,76,16,000		7,76,16,000
	(d) Irrigation and Flood Control			
	2701—Major and Medium Irrigation	50,96,28,000	17,000	50.96,45,000
	2711—Flood Control	4,16,78,000		4,16,78,000
22	(j) General Economic Services			
32	3451—Secretariat—Economic Services	19,79,000	[19,79,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(d) Capital Account of Irrigation and Flood Contro	1		
	4701—Capital Outlay on Major and Medium Irrigation.		1,63,000	1,63,000
	4711—Capital Outlay on Flood Control Projects		8,98,37,000	8,98,37,000
	Total	63,20,01,000	9,00,17,000	72,20,18,000

1	2	3		
Demand		Sums not exceeding		
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(d) Administrative Services			
33	2056—Jails	2,08,75,000		2,08,75,000
	REVENUE ACCOUNT			
ſ	(a) Organs of State 2014—Administration of justice	10,42,51,000		10,42,51,000
	(b) Fiscal Services	10,42,51,000	• •	10,42,31,000
	(ii) Collection of Taxes on Property			
34	and Capital Transactions			
	2029—Land Revenue	41,87,000		41,87,000
	(d) Administrative Services			
	2070—Other Administrative Services	11,07,000		11,07,000
	Total	10,95,45,000		10,95,45,000
	REVENUE ACCOUNT			
	A—General Services			
	(b) Fiscal Services			
	(ii) Collection of Taxes on Property			
	and Capital Transactions			
	2029—Land Revenue	1,19,61,000		1,19,61,000
	(c) Interest Payment and Servicing of Debt			
	2049—Interest Payments	32,23,000		32,23,000
	Capital Expenditure Outside the Revenue Account			
36	C—Capital Account of Economic Services			
	(j) Capital Account of General Economic Services			
	5475—Capital Outlay on Other General Economic	4.55.02.000		4 55 02 000
	Services	4,55,03,000	• •	4,55,03,000

1	2	2			
Demand Number/	Services and purposes.		Sums not exceeding		
Serial Number.			Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
			Rs.	Rs.	Rs.
	REVENUE ACCOUNT				
	B—Social Services				
	(a) Education, Sports, Art and Cult	ure			
Γ	2202—General Education		15,92,11,000		15,92,11,000
38	(h) Others				
	2250—Other Social Services		22,13,000		22,13,000
	To	otal	16,14,24,000		16,14,24,000
	REVENUE ACCOUNT				
	A—General Services				
***	(b) Health and Family Welfare				
r l	2211—Family Welfare		15,51,77,000		15,51,77,000
39	D-Grants-in-aid and Contribution	ıs			
	3604—Compensation and Assignments to Loc Bodies and Panchayati Raj Institutions.	cal	38,74,23,000		38,74,23,000
L	То	tal	54,26,00,000		54,26,00,000
	REVENUE ACCOUNT				
	B—Social Services				
	(g) Social Welfare and Nutrition				
	2235—Social Security and Welfare		71,84,23,000		71,84,23,000
40	C—Economic Services				
	(b) Rural Development				
L	2515—Other Rural Development Programmes		145,18,32,000	••	145,18,32,000
	To	tal	217,02,55,000		217,02,55,000
	REVENUE ACCOUNT				
	A—General Services				
_	(d) Administrative Services				
42	2052—Secretariat—General Services		3,09,000		3,09,000
42	2070—Other Administrative Services		57,21,000		57,21,000
	Tot	tal	60,30,000		60,30,000

1	2	Sums not exceeding		
Demand				
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(e) Energy			
	2801—Power · ·	7,98,40,000		7,98,40,000
	Capital Expenditure Outside the Revenue Account			
43	C—Capital Account of Economic Services			
	(e) Capital Account of Energy			
	4801—Capital Outlay on Power Projects	113,24,50,000		113,24,50,000
-	Total	121,22,90,000		121,22,90,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(f) Industry and Minerals			
Γ	2852—Industries	13,91,16,000		13,91,16,000
	Capital Expenditure Outside the Revenue Account		,	
	C—Capital Account of Economic Services			
44	(f) Capital Account of Industry and Minerals			
	4857—Capital Outlay on Chemical and Pharmaceutical Industries.	7,00,000		7,00,000
L	Total	13,98,16,000		13,98,16,000
	REVENUE ACCOUNT			
	B—Social Services			
	(c) Water Supply, Sanitation, Housing and Urban Development			-
	2215—Water Supply and Sanitation	61,84,34,000		61,84,34,000
	REVENUE ACCOUNT			
45	B—Social Services			
43	(c) Water Supply, Sanitation, Housing and Urban Development			
	(h) Others			4.07.000
	2250—Other Social Services	4,87,000		4,87,000

1	2		3		
Demand	Services and purposes.		Sums not exceeding		
Number/ Serial Number.			Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
			Rs.	Rs.	Rs.
	REVENUE ACCOUNT				•
	(g) Social Welfare and Nutrition				
ſ	2235—Social Security and Welfare		4,43,91,000		4,43,91,000
	2245—Relief on account of Natural Calamities		2,18,66,000		2,18,66,000
47	(h) Others				
	2251—Secretariat—Social Services		6,85,000		6,85,000
L	Total		6,69,42,000		6,69,42,000

	REVENUE ACCOUNT				
	C—Economic Services				
	(j) General Economic Services				
48	3451—Secretariat—Economic Services		25,12,000		25,12,000
	Capital Expenditure Outside the Revenue Acco	unt			
	C-Capital Account of Economic Services				
	(c) Capital Account of Special Areas Program	me			
50	4575—Capital Outlay on Other Special Areas Programme.		10,00,00,000		10,00,00,000
	REVENUE ACCOUNT				
	B—Social Services				
_	(a) Education, Sports, Art and Culture		40.56.94.000	,	40.56.94.000
	2203—Technical Education (f) Labour and Labour Welfare	• •	49,56,84,000	• •	49,56,84,000
51	2230—Labour and Employment		26,91,000		26,91,000
-	(h) Others		20,71,000	• •	20,72,000
	2251—Secretariat—Social Services		2,04,000		2,04,000
	Total		49,85,79,000		49,85,79,000

1	2	3			
Demand		Sums not exceeding			
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.	
		Rs.	Rs.	Rs.	
	REVENUE ACCOUNT				
	C—Economic Services				
	(j) General Economic Services				
	3452—Tourism	8,27,45,000		8,27,45,000	
	Capital Expenditure Outside the Revenue Account				
52	C—Capital Account of Economic Services				
	(j) Capital Account of General Economic Services				
	5452—Capital Outlay on Tourism	5,84,88,000		5,84,88,000	
r	. Total	14,12,33,000		14,12,33,000	
	REVENUE ACCOUNT				
	C-Economic Services				
	(g) Transport				
ſ	3055—Road Transport	10,45,08,000		10,45,08,000	
	Capital Expenditure Outside the Revenue Account				
	C—Capital Account of Economic Services				
50	(g) Capital Account of Transport				
53	5053—Capital Outlay on Civil Aviation	11,12,00,000		11,12,00,000	
	5055—Capital Outlay on Road Transport	21,90,36,000		21,90,36,000	
	5056—Capital Outlay on Inland Water Transport	2,06,00,000		2,06,00,000	
	5075—Capital Outlay on Other Transport Services	35,88,00,000		35,88,00,000	
	Total : .	81,41,44,000		81,41,44,000	
	REVENUE ACCOUNT				
	B—Social Services				
	(c) Water Supply, Sanitation, Housing and Urban Development		•		
ſ	2217—Urban Development	74,12,31,000		74,12,31,000	
	Capital Expenditure Outside the Revenue Account				
	B—Capital Account of Social Services				
54	(c) Water Supply, Sanitation, Housing and Urban Development				
	4216—Capital Outlay on Housing	5,00,000		5,00,000	
	F—Loans and Advances				
	6551—Loans for Hill Areas	5,20,000		5,20,000	
	Total	74,22,51,000		74,22,51,000	

1	2		3		
Demand Number/	Services and purposes.		Sums not exceeding		
Serial Number.			Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
	,		Rs.	Rs.	Rs.
	REVENUE ACCOUNT				
55	C—Economic Services				
	(a) Agriculture and Allied Services				
	2401—Crop Husbandry		4,73,000		4,73,000
	2415—Agricultural Research and Education		66,000		66,000
	(d) Irrigation and Flood Control				
	2702—Minor Irrigation		36,05,38,000		36,05,38,000
	(j) General Economic Services		0.21.000		0.01.000
	3451—Secretariat—Economic Services	• •	8,31,000	• •	8,31,000
	Total		36,19,08,000		36,19,08,000
	REVEŅUE ACCOUNT				
. [B—Social Services				
	(g) Social Welfare and Nutrition				
	2235—Social Security and Welfare		6,42,30,000		6,42,30,000
E.C.	2236—Nutrition	•, •	18,81,51,000		18,81,51,000
56	(h) Others				
	2251—Secretariat—Social Services		13,64,000	• •	13,64,000
	Total		25,37,45,000		25,37,45,000
:	REVENUE ACCOUNT				
	A—General Services				
	(d) Administrative Services				
57	2052—Secretariat—General Services		41,35,000		41,35,000
58	2052—Secretariat—General Services	• / •	61,51,000		61,51,000
	2052—Secretariat—General Services	• •	51,85,000		51,85,000
59	B—Social Services				
	(a) Education, Sports, Art and Culture 2204—Sports and Youth Services		25 97 10 000		25 07 10 000
L	•	• •	25,97,19,000	• •	25,97,19,000
	Total	• •	26,49,04,000		26,49,04,000
	Grand Total		1494,84,47,000	366,81,64,000	1861,66,11,000

By order of the Governor,

S. K. CHAKRABARTI,
Secy. to the Govt. of West Bengal,
Law Department.